

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1221  
ANSWERED ON:05.03.2013  
FUNDING OF TERRORISM  
Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has received any information regarding funding of terrorism in the country;
- (b) if so, the details thereof along with the action taken by the Government in this regard;
- (c) whether the Government proposes to set up a separate cell to deal with the cases of funding of terrorism and money laundering;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government to introduce global norms for imposing ban on money laundering and funding of terrorism?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) & (b) Yes, Madam. Since 2006 and as on 31st December 2012, 202 FIRs have been registered and in 64 cases, charge-sheets have been filed. 5 persons have been convicted by the competent Courts.

(c) & (d) The Government of India has constituted a Separate Cell i.e. Cell for combating of funding of Terrorism (CFT Cell) in the Ministry of Home Affairs. Further, Ministry of Home Affairs has also constituted a Terror Funding & Fake Currency Cell (TFFC) in the National Investigation Agency (NIA) to focus on Terror Funding and Fake Currency cases.

The Enforcement Directorate is the designated statutory authority under the Prevention of Money Laundering Act, 2002 (PMLA) for enquiry into the offences of money laundering based on the scheduled offence.

(e) India has become a Member of Financial Action Task Force (FATF) in June, 2010. India's membership to FATF confirms the high level of compliance India has achieved in enforcing global standards on anti-money laundering and combating of financing of terrorism. The Prevention of Money Laundering Act, 2002 and the Unlawful Activities (Prevention) Act, 1967 have been amended recently to bring the legislation in synchronisation with the international standards set by the FATF.